NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH** COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 29.06.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 197/15	TP 21/17	Hearing	433(e) / 433(f)	Novel Security Services Vs Bhoruka Power Corpn. Ltd.

REPRESENTATION TO WHOM

8904992644

NAME (IN CAPITAL)

& PHONE NUMBER

SIGNATURE

Respondent General. Ho 8904992644. W.SHANKAR RANGORETI PETITIONER N.J.L. 9448086725

Counsel for petitioner is present. Counsel for respondent is also present. Counsel for respondent requested time to file objections. Counsel for petitioner is directed to comply the relevant provisions and rules framed under I&B Code depending upon the facts of the case.

List it for compliance and for filing objections on 20.07.2017.

MEMBER (J)

MEMBER (T)